

F. No. J-11/2/2018-Judicial (Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)


Shastri Bhawan, New Delhi,
Dated 08 September, 2021

ORDER

The President is pleased to accept the resignations of the two panel counsel figuring in the table below with effect from the dates mentioned against each under column-V. Consequently, their names occurring in various orders of this Department, as mentioned under column-IV, stand deleted:


Sl. No.	Name of Advocate	Name of Court & Category of Panel	Detail of the order of empanelment	Resignation accepted w.e.f.
I	II	III	IV	V
1.	Shri A. K. Sanghi	Group 'A' Panel Counsel for Supreme Court of India	J-11016/1/2019-Judicial dated 01.02.2019	22.07.2021
2.	Mrs. Nivedita Nirvikar	Central Govt. Counsel for High Court of Patna	36(17)/2014-Judicial dated 08.09.2014 read with J-11017/4/2016-Judicial dated 12.09.2017	02.08.2021

2. Hindi version of this order will follow.


(R. S. Verma)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
3. The Ld. Additional Solicitor General of India, High Court of Patna, Dr. Krishna Nandan Singh.
4. The Asst. SGI, High Court of Patna. Shri Rajesh Kumar Verma.
5. Both the Advocates figuring in the table above.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office/spare copies.


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